ORDER OF THE TRIBUNAL

10 7 2003

Mr. Arun Shama, Proxy counsel for Mr. Vikram Vashistha, Counsel for the applicant

Mr. Arun Shama, Proxy counsel for Mr.

Vikram Vashistha says the applicant does not want to proceed with this Contempt Petition.

Consequently, the Contempt Petition is

dismissed as withdrawn

Cing & Jen.

(R.K. UPADHYAYA) MEMBER (A)

(G.L. GUPTA) VICE CHAIRMAN